में अध्ययन के लिये सितम्बर, 1967 से एक भारतीय विद्यार्थी को छात्रवृत्ति दी जाए।

इस प्रयोजन से फण्ड इकट्ठा करने के लिये विश्वविद्यालय अधिकारियों ने कुछ उत्सव आयोजित किये थे। इन जलसों में से एक मे श्री बाली राम जी ने एक नृत्य पेश किया था।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. SHRIMATI T. S. SOUNDARAM RAMACHANDRAN): (a) Yes Sir.

(b) The Fund has been constituted with the object of giving a scholarship to one Indian student for study in the Bridge Port University from September, 1967.

The University authorities held some functions for raising funds for this purpose. In one of these functions Shri Baliramji gave a dance performance.]

पाकिस्तानी एजेंट और जासूस

*259. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत छ: मास में पंजाब और पश्चिमी बंगाल में कितने पाकिस्तानी एजेण्टों और जासूसों को गिरफ्तार किया गया ; और

(ख) उनके खिलाफ क्या क्या कार्यवाही की गई ?

†[PAKISTANI AGENTS AND SPIES

*259. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistani agents and spies arrested in Punjab and West Bengal during the last six months; and

(b) the details of the action taken against them?]

गृह-कार्य मंत्रालय मे उपमंत्री (श्री वी० सी० शुक्ल) : (क) पंजाब : 2 पश्चिमी बंगाल : 5

(ख) पश्चिमी बंगाल में गिरफ्तार किये गये व्यक्तियों के मामलों की जांच केंद्रीय जांच ब्यूरो द्वारा की जा रही है। पंजाब मे गिरफ्तार किये गये व्यक्तियों मे से एक को जमानत पर छोड़ा गया था और वह तभी से फरार है। दूसरे के विरुद्ध मुकदमा न्यायालय में लम्बित है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) Punjab, 2; West Bengal, 5.

(b) The case of persons arrested in West Bengal is under investigation by the C.B.I. One of the persons arrested in Punjab was enlarged on bail and is absconding since then. The case against the other is pending trial.]

ARREST OF PAK INFILTRATORS

*260. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state the number of Pakistani infiltrators arrested all over India after the Tashkent Declaration?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): According to the information available, 2,295 Pakistani infiltrators were arrested and prosecuted during the period from January to September, 1966. This figure includes illegal immigrants into Assam and all other intruders arrested and prosecuted.

BOOKS FOR STUDENTS

*261. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have assessed the short term requirements

†[ ] English translation.